

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1354
ANSWERED ON 11/02/2025

SPECIAL ECONOMIC ZONE

1354. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to create a Special Economic Zone (SEZ) in Peddapalli for the establishment of manufacturing, textile processing and logistics industries;
- (b) if so, the details thereof, including the expected sectors to be promoted, such as cotton textiles, green energy equipment and automotive spare parts;
- (c) the potential impact of the SEZ on industrial development in Peddapalli, including the creation of approximately 25,000 jobs in production, assembly lines and logistics;
- (d) whether the Government proposes to leverage Peddapalli's proximity to coal mining areas and its railway connectivity to enhance the logistics advantages for industrial growth; and
- (e) whether the Government plans to allocate central subsidies for supporting industrial growth in the proposed SEZ in Peddapalli and the timeline for its approval and development?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (e) SEZs being setup under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. No funds/subsidies are sanctioned by the Central Government for setting up the SEZ. No proposal for setting up Special Economic Zone (SEZ) in Peddapalli, Telangana for the establishment of manufacturing, textile processing and logistics industries has been received by the Central Government.
